#### GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

### LOK SABHA UNSTARRED QUESTION NO. 1887

TO BE ANSWERED ON THE 03RD MARCH, 2020/PHALGUNA 13, 1941 (SAKA)

#### **LIST OF BANNED ORGANISATIONS**

#### 1887. SHRI L.S. TEJASVI SURYA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of inclusions and exclusions made in the list of banned organisations, with their names since 2008, year-wise;
- (b) the Standard Operating Procedure for the inclusion and exclusion of an organisation from the list of banned organisations;
- (c) the number of suggestions along with the names of the organisations received from the State Governments since 2008 to ban terrorist organisations listed in the first schedule of the Unlawful Activities (Prevention) Act, 1967, year-wise;
- (d) the action taken in the form of inclusion or exclusion of the proposed organisations;
- (e) whether the Government has received any new suggestions from the State Governments for inclusion or exclusion of organisations in the list of banned organisations; and
- (f) if so, the details thereof and the action proposed to be taken in this regard?

  ANSWER

## MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY)

- (a): As on date, the First Schedule to the Unlawful Activities (Prevention) Act, 1967 contains names of 42 Terrorist Organisations, out of which names of 10 Organisations have been added in the First Schedule since 2008, the details of which are given in Annexure.
- (b) to (f): As per Section 35 of the UAPA, the Central Government may add an organization in the First Schedule of the UAPA, if it believes it to be involved in

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terrorism. Section 35 of the UAPA also empowers the Central Government to remove an organization from the First Schedule to the UAPA, as per the provisions of section 36 of the UAPA. For adding the name of an organization in the First Schedule of UAPA by the Central Government, the inputs/reports received from central and state security agencies are taken into consideration.

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**ANNEXURE** 

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Annexure referred to in reply to part (a) to (f) of Lok Sabha Unstarred Question No. 1887 for 03.03.2020

# <u>DETAILS OF TERRORIST ORGANIZATIONS ADDED TO THE FIRST SCHEDFULE</u> <u>TO THE UAPA-1967, SINCE THE YEAR 2008</u>

| S.N | Name of Terrorist Organization   | Date of      |
|-----|--|--------------|
|     |  | Notification |
| 1.  | Organizations listed in the Schedule to the UN Prevention and Suppression of Terrorism (Implementation of Security Council Resolutions) order, 2007 made under Section 2 of the United Nations (Security Council) Act, 1947 and amended from time to time. | 03.12.2008   |
| 2.  | Communist Party of India (Maoist) all its formations and front organizations.  | 22.06.2009   |
| 3.  | Indian Mujahideen, all its formations and front organizations  | 02.06.2010   |
| 4.  | Garo National Liberation Army (GNLA), all its formations and front organizations   | 12.01.2012   |
| 5.  | Kamatapur Liberation Organization, all its formations and front organizations  | 31.10.2014   |
| 6.  | Islamic State/Islamic State of Iraq and Levant/Islamic State of Iraq and Syria/Daish/Islamic State in Khorasan Province (ISKP)/ISIS, Wilayat Khorasan/Islamic State of Iraq and the Sham-Khorasan (ISIS-K) and all its manifestations                      | 16.02.2015   |
| 7.  | National Socialist Council of Nagaland (Khaplang) (NSCN(K), all its formations And front organizations   | 06.11.2015   |
| 8.  | The Khalistan Liberation Force and all its manifestations.   | 26.12.2018   |
| 9.  | Tehreek-ul-Mujahideen (TuM) and all its manifestations   | 05.02.2019   |
| 10. | Jamaat-ul-Mujahideen Bangladesh or Jamaat-ul-<br>Mujahideen India or Jamaat-ul-Mujahideen Hindustan<br>and all its manifestations  | 23.05.2019   |

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